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ECONOMIC SURVEY, 1981-82 AND ANNUAL REPORT OF INDUSTRIAL AND COMMERCIAL UNDERTAKING OF THE CENTRAL GOVERNMENT PUBLIC ENTERPRISES SURVEY) FOR 1980/81.

THE MINISTER OF FINANCE (Shri Pranab Mukherjee): I beg to lay on the Table

- (1) A copy of "economic Survey, 1981-82" (Hindi and English versions). [Placed in Library. See No. LT-3329/82)
- (2) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1980-81 (Volumes I to III). [Placed in Library. See No. LT-3330/82].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, REVIEWS ON AND ANNUAL REPORT OF MINING AND ALLIED MACHINERY CORPORATION LTD. DURGAPUR FOR 1980-81, HEAVY ENGINEERING CORPORATION LTD. RANCHI FOR 1980-81, TUNGBHADRA STEEL PRODUCTS LTD. TUNGABHADRADAM (KARNATAKA) LTD. 1980-81 TRIVENI STRUCTURALS LTD. NAINI-ALLAHABAD FOR 1980-81 ETC.

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951—
  - (i) S.O. 765 (E) published in Gazette of India dated the 22nd October, 1981 regarding continuance of management of Messrs Carter Pooler and Company Limited, Calcutta beyond five years.

- (ii) S.O. 784 (E) published in Gazette of India dated the 2nd November, 1981 regarding continuance of management of Messrs Ganesh Flour Mills Company Limited, Delhi beyond five years.
- (iii) S.O. 825 (E) published in Gazette of India dated the 24th November, 1981 regarding continuance of management of Messrs Pulgaon Cotton Mills Limited, Pulgaon beyond five years.
- (iv) S.O. 827 (E) published in Gazette of India dated the 24th November, 1981 regarding continuance of management of Messrs India Machinery Limited, Howrah beyond five years.
- (v) S.O. 832 (E) published in Gazette of India dated the 28th November, 1981 regarding continuance of management of Messrs Containers and Closures Limited, Calcutta beyond five years.
- (vi) S.O. 906 (E) published in Gazette of India dated the 22nd December, 1981 regarding continuance of management of Messrs Cauvery Shinning and weaving Mills Limited. Pudakkotal beyond five years. [Placed in Library. See No. LT—3337/82). See No. LT-3331/82]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—
  - (a) (i) Review by the Government on the working of the Mining-& Allied Machinery Corporation Limited, Durgapur, for the year 1980-81.
  - (ii) Annual Report of the Mining & Allied Machinery Corporation Limited, Durgapur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3332/82]
  - (b) (i) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1980-81.

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- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1980-81 along with the Audited Accounts and the comments the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3333/82].
  - (c) (i) Statement regarding Review by the Government on the working of the Tungabhadra Steel Products Limited, Tungabhadradam (Karnataka) for the year 1980-81.
  - (ii) Annual Report of the Tungabhadra Steel Products Limited, Tungabhadradam (Karnataka) for the year 1980-81 along with the Audited Accounts and the comments of tht Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3334/82]
    - (d) (i) Statement regarding Review by the Government on the working of the Triveni Structurals Limited, Naini-Allahabad, for the year 1980-81.
    - (ii) Annual Report of the Structurals Limited, Naini-Allahabad, for the year 1980-81 along with the Audited Accounts and the comments Comptroller and Auditor General thereon. [Placed Library. See No. LT-3335/82.]
    - (e) (i) Statement regarding Review by the Government on the working of the Burn Standard Company Limited, Calcutta, for the year 1980-81.
    - (ii) Annual Report of the Burn Standard Company Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3336/82]
    - (f) (i) Statement regarding Review by the Government on the working of the Engineering Projecte (India) Limited, Ranchi, for the year 1980-81.

- (ii) Annual Report of Engineering Projects (India) Limited, Ranchi, for the year 1980-81 along with the Audited Accounts and the comments the Comptroller and Auditor Placed General thereon. Library. See No. LT-3337/82]
  - (g) (i) Statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini-Allahabad, for the year 1980-81.
  - (ii) Annual Report of the Bharat Pumps & Compressors Limited, Naini-Allahabad, the year 1980-81 along with Audited Accounts and the comments of the Comptroller Auditor General thereon. [Placed in Library. See No. LT-3338/82]
  - (h) (i) Statement regarding Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 980-81.
  - (ii) Annual Accounts of the Hindustan Machine Tools Limited, 1980-81 Bangalore, for the year along with the Audited Accounts and the comments of the Comproller and Auditor General thereon; (Placed in Library. See No. LT-3339 82).
    - (i) (i) Statement regarding view by the Government on the working of the Jessop & Company Limited, Calcutta, for year 1980-81.
      - (ii) Annual Report of Jessop and Company Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3340/82]
- 3. Two statements (Hindi English versions) showing reasons for delay in laying the papers mentioned (i) at item Nos. (2) (f) and (2) above. [Placed in Library See LT-3340/82]